

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/6942 /A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 20<sup>th</sup> December, 2021.

Sub: **Winter vacation with station leave permission.**

Ref:- Your Letter No. DJN/9832, dtd. 18.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for availing the **winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission, with your private vehicle, at own cost, w.e.f. the evening of 23.12.2021 upto the morning of 03.01.2022**, has been granted.

Further, the senior most Addl. District & Sessions Judge, Nagaon, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/6943-6944 /A, dated , 20-12-2021**

Copy to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Kde